IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH AT HYDERABAD

OA.425/97

dt.18-6-97

Between

D. Ramulu

: Applicant

and

1. Asstt. Engineer SC Rly, Ramagundam

2. Sr. Divnl. Engineer North, Broad Guage SC Rly., Secunderabad

3.Sr. Divnl. Engr.(CO-ORD) Broad Guage, SC Rly. Secunderabad

4. Divnl. Rly. Manager Secunderabad Divn. SC Rly., Secunderabad

: Respondents

Counsel for the applicant

: Radhakrishna Murthy

Advocate

Counsel for the respondents

: N.R. Devaraj SC for Railways

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.) &

Judgement

Oral order (per Hon. Mr. H. Rajendra Prasad, Member (Admn)

Heard Sri N.R. Devaraj, senior Standing Counsel, and Sri P. Radhakrishna Murthy, learned counsel for the applicant.

- 1. This OA is filed questioning the transfer of the applicant from Ramagundam to Zaheerabad. That was the basic issue and several other complaints were thereafter added to the main grievance. It was maintained by the applicant all through the earlier hearings that he has not joined at Zaheerabad pursuant to the impugned order.
- 2. It is now revealed by Sri N.R. Devaraj, that the applicant has chosen to carry out the order of transfer and has not merely joined at Zaheerabad but has been working there for some time. Such being the case the OA itself becomes infructuous and other aspects which were added as grievances arising from the impugned transfer have lost their relevance and validity.
- 3. Mr. N.R. Devaraj submitted that the conduct of the applicant during the progress of this OA has not been creditable, generally, and that he was in fact trying to mislead this Court on several counts. He also appears to have wrongly briefed his own counsel on facts. This kind of misdeminour is not appreciated. The applicant is cautioned against repetition.
- 4. The OA is thus disposed of without any direction since the same has become infructuous.

(H. Rajendra Prasad) Member (Admn.)

Dated : June 18, 97 Dictaged in Open Court

Deputy Rosestran (D) (.

O.A.425/97.

To

- The Assistant Engineer, SC Rly, Ramagundam.
- The Sr.Divisional Engineer, North Broad Guage, SC Rly, Secunderabad.
- 3. The Sr.Divisional Engineer(Co-Ord)
 Broad Guage, SC Rly, Wecunderabad.
- 4. The Divisional Railway Manager, Secunderabad Division, SC Rly, Secunderabad.
- 5. One copy to Mr. Radhakrishna Murthy, Advocate, CAT. Hyd.
- 6. One copy to Mr N.R. Devraj, SC for Rlys, CAT. Hyd.
- 7. One copy to Hon'ble Mr.H.Rajendraprasad, M(A) CAT.Hyd.
- 8. One copy to DR(A) CAT. Hyd.
- 9. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYLERABAL BENCH AT HYDERABAL

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN
and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 18-6 -1997

ORDERYJUDGMENT

M.A./R.A./C.A.No.

in

C.A.No.

420/97

T.A.No.

(w.p.

Admitted and Interim directions Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn Dismissed for default.

Ordered/Rejected.

No order as to costs.

केन्द्रोत्र प्रशासनिक संधिकरण Central Administrative Tribuna शिक्षण / DESPATEM

13 O JUN 1997

हैंदराबाद ग्यायपीक HYDBKABAD BENCH

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